## **BENCH-II**

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.149/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th July, 2017, 10.30 A.M.

Name of the Company	Akshay Jain -Versus- R.McDill & Company Pv	rt.Ltd & Ors	
Under Section	397/398		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
2. MR. SABYAS 8. MR. DEEPN H. MR. RAJARS LL SHYAN	ATH ROY CHOWS HI DUTTA, AD TEE BATTA, I	RY , ADVOCATE SHURY, ADVOCATE VOCATE	RESPONDENTS 20/Cit/17

1) AKHILESH KUMAR SHRIVASTAVA, ADVOCATE PETITIONERS
20/07/2017

11) AKASH SHARMA, PCS

[Kommberg)

 $\underline{20\_07\_2017}$ - C.P.No.149/2015 – Akshay Jain Vs. R. McDill & Company Pvt. Ltd. & Ors.

## ORDER

Ld. Lawyers on behalf of the petitioners as also respondent(s) are present.

Fixed on 01.08.2017.

MANORAMA KUMARI MEMBER(J)